

IN THE HIGH COURT AT CALCUTTA

APPELLATE SIDE

Notification No. 4129 – RG

Dated : 25th August, 2022

RESULT OF THE CANDIDATE WHO HAS BEEN CALLED FOR VIVA-VOCE/PERSONALITY TEST FOR RECRUITMENT TO THE CADRE OF DISTRICT JUDGE (ENTRY LEVEL) IN THE WEST BENGAL JUDICIAL SERVICE.

As per the Notification No. 4346-RG dated Calcutta, the 2nd day of November, 2021, 300 marks in aggregate, i.e. 50% of total marks of six hundred (600), have been fixed as the cut off marks for being empanelled for appointment to the post of District Judge (Entry Level) by way of recruitment from amongst the Members of Bar. As per the panel so prepared the candidate, namely; **Smt. Debasri Haldar**, in the merit list has been selected for giving appointment for the year 2021, vide Notification No. 4346-RG dated Calcutta, the 2nd day of November, 2021.

RESULT OF THE CANDIDATE WHO HAS BEEN CALLED FOR VIVA-VOCE/PERSONALITY TEST FOR RECRUITMENT TO THE CADRE OF DISTRICT JUDGE (ENTRY LEVEL) IN THE WEST BENGAL JUDICIAL SERVICE FROM AMONGST THE MEMBERS OF THE BAR – 2021.

Sl. No.	Name of the Candidate	Roll No. (DRB/HC-CAL/P-2/2021/...)	Marks obtained in the <u>Written Test</u> (out of 500) by the candidate concerned (paper wise)							Date of Viva-voce / Personality Test	MARKS AWARDED IN VIVA-VOCE / PERSONALITY TEST (OUT OF 100)			Average marks obtained by the Candidate $Y=(A+B+C)/3$	Overall assessment (out of 600) (X+Y)
			I	II	III	IV	V	Total (X)	%		Marks awarded by The Hon'ble The Chief Justice (A)	Marks awarded by the Hon'ble Justice T.S. Sivagnanam (B)	Marks awarded by the Hon'ble Justice I. P. Mukerji (C)		
1	DEBASRI HALDAR	01	46	58	58	63	41	266	53.2	10.08.2022	45	45	45	45	311

(Sd/-)
(Sri Uday Kumar)
Registrar General-cum-Secretary,
Selection Board
High Court at Calcutta